

Securities Appellate Tribunal

Coram: Hon'ble Js.Tarun Agarwala,PresidingOfficer/Hon'ble Meera Swarup, Technical Member

CIVIL CAUSE SIT OF DATE: 29.04.2022- AT 11.00A.M.

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>271-PARTHEARD-COURTCODE-PROMOTEROPENOFFER-11.00AM</u>				
1	SEBI Appeal	293/2018	Vishvapradhan Commercial Pvt. Ltd. Vs. SEBI	Janak Dwarkadas,Sr.Adv. i/b Khaitan and Co. Gaurav Joshi,Sr.Adv. i/b ELP
	SEBI Appeal	294/2019	Dr. Prannoy Roy Vs. SEBI	DMD Advocates K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
	Sub Matter :	Misc. Application/0000415/2019		
	Sub Matter :	Misc. Application/0000189/2021		
	SEBI Appeal	295/2019	Radhika Roy Vs. SEBI	DMD Advocates K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
	Sub Matter :	Misc. Application/0000416/2019		
	SEBI Appeal	296/2019	RRPR Holdings Private Limited Vs. SEBI	DMD Advocates K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
	Sub Matter :	Misc. Application/0000417/2019		
	SEBI Appeal	77/2021	DR. PRANNOY ROY Vs. SEBI	Mr.Arn timer Misra Associate
	Sub Matter :	Misc. Application/0000106/2021		
	Sub Matter :	Misc. Application/0000113/2021		
	SEBI Appeal	78/2021	RADHIKA ROY Vs. SEBI	Mr. Arn timer Misra ,Associate
	Sub Matter :	Misc. Application/0000107/2021		
	SEBI Appeal	79/2021	RRPR HOLDING PVT. LTD. Vs. SEBI	Mr. Arn timer Misra ,Associate
	Sub Matter :	Misc. Application/0000108/2021		
	SEBI Appeal	80/2021	New Delhi Television Ltd. Vs. SEBI	
	Misc. Application/0000123/2021			

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Securities Appellate Tribunal

Coram: Hon. Js. Tarun Agarwala, Presiding Officer/ Hon. Js. M. T. Joshi, Jud. Member/ Hon'ble Meera Swarup, Tech Mem

CIVIL CUASELIST OF 29.04.2022- AT 12 NOON

MENTION- COURTCODE- MENTION2904-AT 12 NOON

46-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- AT 12.02 P.M.

2	SEBI Appeal	319/2020	Praveen Kurele and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	323/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	Sub Matter :	Misc. Application/0000332/2020		
	SEBI Appeal	324/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	Sub Matter :	Misc. Application/0000334/2020		
	Misc. Application	332/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000323/2020)			
	Misc. Application	334/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000324/2020)			
	SEBI Appeal	358/2020	Manish Kumar Garg Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

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CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	364/2020	Sanjeev Sanghi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	365/2020	Pranveer Singh Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	422/2020	Raghuvansh Agrofarms Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	SEBI Appeal	423/2020	Litmus Investment Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	SEBI Appeal	374/2020	Sajan Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	375/2020	Vivek Karwa Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	376/2020	Geeta Mishra and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	377/2020	Sanjay Kumar Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	435/2020	Manisha Sharma Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	398/2020	Ashok Kumar Maheshwari and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

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CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	399/2020	Manoj Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	400/2020	Narendra Kumar and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	401/2020	Divya Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	437/2020	Shubham Agarwal and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	452/2020	Bakliwal Vyapar Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	453/2020	Deepak Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	462/2020	Jasmine Commodities Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	463/2020	Aviral Industries Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	480/2020	Seema Kapoor and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	501/2020	Vinay Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	531/2020	Santosh Kumar Vs. SEBI	S. K. Jain and Co. Vidhii Partners

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CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	492/2020	Kavita Awasti and Anr. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	493/2020	KPK Fin Consultancy Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	553/2020	Param Jeet Singh Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	555/2020	Shrishti E Systems Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	67/2021	Subodh Agarwal Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	Misc. Application	91/2021	Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
(Main Matter Number :SEBI Appeal/0000131/2021)				
	SEBI Appeal	131/2021	Mr. Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
Sub Matter :		Misc. Application/0000091/2021		
	Misc. Application	211/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Company Vidhii Partners
(Main Matter Number :SEBI Appeal/0000195/2021)				
5	SEBI Appeal	195/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
Sub Matter :		Misc. Application/0000211/2021		

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CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	354/2021	Deepa Mittal Vs. SEBI	Ketan Rupani and Company Vidhii Partners
	SEBI Appeal	355/2021	Manoj Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	SEBI Appeal	356/2021	Santosh Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	SEBI Appeal	357/2021	Sandhya Agarwal and Ors. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	SEBI Appeal	477/2021	Mridula Agarwal Vs. SEBI	Mr.Vikas Bengani Advocate
Sub Matter(Disposed) : Misc. Application/0000739/2021				
	SEBI Appeal	478/2021	Kamta Prasad Pandey Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000740/2021				
	SEBI Appeal	479/2021	Akhilesh Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000741/2021				
	SEBI Appeal	480/2021	Jeetendra Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000742/2021				
	SEBI Appeal	481/2021	VASUNDHARA CAPITAL and SECURITIES LTD Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000743/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	482/2021	RENU AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) :		Misc. Application/0000744/2021		
	SEBI Appeal	483/2021	RAJ KUMAR AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) :		Misc. Application/0000745/2021		
	SEBI Appeal	484/2021	SUBODH AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) :		Misc. Application/0000746/2021		
	SEBI Appeal	803/2021	CLASS COMMERCIAL PVT. LTD. Vs. SEBI	Harsh A. Advocate Kesharia
Sub Matter(Disposed) :		Misc. Application/0001387/2021		
	SEBI Appeal	804/2021	BITTER COMMERCIAL PRIVATE LIMITED Vs. SEBI	Harsh A. Advocate Kesharia
Sub Matter(Disposed) :		Misc. Application/0001388/2021		
	SEBI Appeal	805/2021	APEX COMMOTRADE PVT. LTD. Vs. SEBI	Harsh A. Advocate Kesharia
Sub Matter(Disposed) :		Misc. Application/0001389/2021		
	SEBI Appeal	806/2021	SIGNET VINIMAY PRIVATE LIMITED Vs. SEBI	Harsh A. Advocate Kesharia
Sub Matter(Disposed) :		Misc. Application/0001390/2021		
	SEBI Appeal	807/2021	RUNICHA MERCHANTS PVT. LTD. Vs. SEBI	Harsh A. Advocate Kesharia
Sub Matter(Disposed) :		Misc. Application/0001391/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	808/2021	WINALL VINIMAY PVT. LTD. Vs. SEBI	Harsh A. Kesharia Advocate
Sub Matter(Disposed) : Misc. Application/0001392/2021				
	SEBI Appeal	809/2021	SANKALP VINCOM PRIVATE LIMITED Vs. SEBI	Harsh A. Kesharia Advocate
Sub Matter(Disposed) : Misc. Application/0001393/2021				
	SEBI Appeal	810/2021	SPICE MERCHANTS PRIVATE LIMITED Vs. SEBI	Harsh A. Kesharia Advocate
Sub Matter(Disposed) : Misc. Application/0001394/2021				

751-ADMISSION-COURTCODE-SCORESMUKTA. AT 12.03 P.M.

3	Misc. Application	20/2022	MUKTA AGARWAL AND ANR.-DELAY Vs. SEBI AND ORS.	Adv Uma Chatterjee
(Main Matter Number :SEBI Appeal/0000153/2022)				
	SEBI Appeal	153/2022 (/0000)	MUKTA AGARWAL AND ANR. Vs. SEBI AND ORS.	Adv Uma Chatterjee
Sub Matter : Misc. Application/0000020/2022				

778-ADMISSION-COURTCODE-GDRWINSOME- AT 12.05 P.M.

4	Misc. Application	296/2022	ASHISH BAGRODIA-URGENT Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000183/2022)				
	Misc. Application	297/2022	ASHISH BAGRODIA-COD Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000183/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	298/2022	ASHISH BAGRODIA-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000183/2022)	Prakash Shah and Associates
	SEBI Appeal	183/2022	ASHISH BAGRODIA Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000296/2022		
Sub Matter :		Misc. Application/0000297/2022		
Sub Matter :		Misc. Application/0000298/2022		
<u>218-PARTHEARD-CODE-DISGORGERESTRAINPIT- AT 12.07 P.M.</u>				
5	SEBI Appeal	499/2020	Alpana R. Kirloskar and Ors. Vs. SEBI (Main Matter Number :SEBI Appeal/0000499/2020)	Tushar Ajinkya Advocate Advocate i/b. K.Ashar CO
Sub Matter :		Misc. Application/0000535/2020		
Sub Matter :		Misc. Application/0000536/2020		
	Misc. Application	535/2020	Alpana R. Kirloskar and Ors. Vs. SEBI (Main Matter Number :SEBI Appeal/0000499/2020)	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
	Misc. Application	536/2020	Alpana R. Kirloskar and Ors. Vs. SEBI (Main Matter Number :SEBI Appeal/0000499/2020)	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
	SEBI Appeal	503/2020	Anil N. Alwani Vs. SEBI	Mr. Pesi Modi, Senior Advocate Advocate K. Ashar and CO.
Sub Matter :		Misc. Application/0000542/2020		
	SEBI Appeal	504/2020	Kirloskar Industries Ltd. Vs. SEBI	Advocate i/b Ms. Ankita Kashyap, Advocate K. Ashar and Co.

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CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	505/2020	Sanjay Kirloskar Trustee of Kirloskar Brothers Ltd Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
	SEBI Appeal	506/2020	PRATIMA SANJAY KIRLOSKAR Vs. SEBI	Mr.P R RAMESH, Advocate K. Ashar & Co
	SEBI Appeal	507/2020	Karad Projects and Motors Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
	SEBI Appeal	508/2020	PRAKAR INVESTMENTS PVT. LTD. Vs. SEBI	Mr.P R RAMESH, Advocate Advocate K. Ashar and Co.
	Misc. Application	542/2020	Anil N. Alwani Vs. SEBI	Ms. Sukanya Sehgal, Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000503/2020)			
	Misc. Application	569/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	Misc. Application	570/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	Misc. Application	571/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	Misc. Application	572/2020	Kirloskar Brothers Ltd. Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000044/2021)			

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CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	540/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
	SEBI Appeal	44/2021	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Advocate- i/b Gagrats K. Ashar & Co.
Sub Matter :	Misc. Application/0000571/2020			
Sub Matter :	Misc. Application/0000569/2020			
Sub Matter :	Misc. Application/0000570/2020			
Sub Matter :	Misc. Application/0000540/2020			
Sub Matter :	Misc. Application/0000572/2020			
<u>228-DISPOSAL-COURTCODE-MARGINSHORTFALL- AT 12.10 P.M.</u>				
6.	SEBI Appeal	80/2020	Edelweiss Custodial Services Limited Vs. NSE Clearing Limited and Anr.	Sameer Pandit,Adv. i/b Wadia Ghandy and Co. P.N.Modi,Sr. Adv. - R1, None for R2
Sub Matter :	Misc. Application/0000099/2020			
Sub Matter :	Misc. Application/0000482/2020			
Sub Matter(Disposed) :	Misc. Application/0001166/2021			
Sub Matter(Disposed) :	Misc. Application/0001167/2021			
Sub Matter :	Misc. Application/0001346/2021			
	Misc. Application	99/2020	ASHISHKIRTIKUMAR SHAH-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR	PARINAM ASSOCIATES LAW
(Main Matter Number :SEBI Appeal/0000080/2020)				
7	SEBI Appeal	441/2020	Edelweiss Custodial Services Ltd. Vs. NSE Clearing Ltd. National Clearing and Anr.	Mr. Sameer Pandit, Advocate Mr. Pesi Modi, Senior Advocate
Sub Matter :	Misc. Application/0000736/2021			
Sub Matter(Disposed) :	Misc. Application/0000683/2021			
Sub Matter :	Misc. Application/0000512/2020			
Sub Matter :	Misc. Application/0000422/2020			
Sub Matter :	Misc. Application/0000585/2020			
Sub Matter :	Misc. Application/0001192/2021			
Sub Matter :	Misc. Application/0001353/2021			
Sub Matter :	Misc. Application/0001354/2021			
Sub Matter :	Misc. Application/0000134/2022			

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CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter :	Misc. Application/0000213/2022		
	Sub Matter :	Misc. Application/0000221/2022		
	Misc. Application	422/2020	Edelweiss Custodial Services Ltd-exemption to filing CC Vs. NSE Clearing Ltd and Ors	Wadia Ghandy and Co Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	512/2020	Nimish Shah -Intevener-Exemption to file CC Vs. Edelweiss Custodial Services and NSE Clearing Ltd and Ors	PARINAM LAW ASSOCIATES Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	482/2020	RAJIV AGARWAL-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR	PUROHIT AND PUROHIT
(Main Matter Number :SEBI Appeal/0000080/2020)				
	Misc. Application	585/2020	VAISHALI SHAH-INTERVENTION Vs. EDELWEISS CUSTODIAL SERVICE LTD AND NSECCL AND ORS	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
7	SEBI Appeal	370/2021 (/0000)	Yes Bank Ltd. Vs. NSEIL AND ANR.	J. Sagar Associates MKA-Res. Nos. 1 and 2
	Misc. Application	736/2021	EDELWEISS CUSTODIAL SERVICES- Inspection of documents Vs. NSE CLEARING LTD. AND ANR.	
(Main Matter Number :SEBI Appeal/0000441/2020)				

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CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1192/2021	Edelweiss Custodial Services Ltd.-Adjournment Vs. NSE Clearing Limited and Anr.	Wadia Ghandy and Co. Shardul Amarchand Mangaldas and Co.
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	1346/2021	HARSH ROHITBHAI PATEL -INTERVENER Vs. EDELWEISS CUSTODIAL VS NSE CLEARING LTD. AND ANR.	ROBIN SHAH, ADVOCATE
(Main Matter Number :SEBI Appeal/0000080/2020)				
	Misc. Application	1353/2021	ANKIT MEHTA AND OTHERS- INTERVENTION APPLICATION Vs. NSE CLEARING LTD. AND ANR.	Aagam Doshi, Advocate
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	1354/2021	MANINDRA CHANDRASEN-INTERVENTION APP Vs. EDELWEISS CUSTODIAL VS NSE CLEARING LTD. AND ANR.	Aagam Doshi, Advocate
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	1407/2021	SMC GLOBAL SECURITIES LTD.-STAY Vs. NSE CLEARING LIMITED AND ORS.	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000757/2021)				
	SEBI Appeal	757/2021	SMC GLOBAL SECURITIES LTD. Vs. NSE CLEARING LIMITED AND ORS.	Prakash Shah and Associates
Sub Matter(Disposed) :	Misc. Application/0001406/2021			
Sub Matter :	Misc. Application/0001407/2021			
Sub Matter(Disposed) :	Misc. Application/0000133/2022			

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CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	134/2022	Edelweiss Custodial Services Ltd.-INTERVENING APPL Vs. NSE Clearing Limited and Anr.	
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	213/2022	Edelweiss Custodial Services Ltd. -Direction Vs. NSE Clearing Limited and Anr.	Wadia Ghandy and Co.
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	221/2022	Mr. jayesh M. jhaveri Intervenor Vs. NSE Clearing Limited and Anr.	M/s. Kamal and Co. Advocates for Intervenal
(Main Matter Number :SEBI Appeal/0000441/2020)				

206-DISPOSAL-COURTCODE-FUNDDIVERSION- AT 12.12 P.M.

9	SEBI Appeal	339/2020	Shivris Resources Pvt. Ltd. Vs. SEBI AND Abg Shiyard	Mr. Kunal Katariya, Advocate Mr. Abhiraj Arora, Advocate
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100-DISPOSAL-COURTCODE-REJECTEDCOMPLAINTS- AT 12.14 P.M.

10	SEBI Appeal	144/2021	Schneider Electric President Systems Ltd. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Somasekhar Sundaresan, Advocate
Sub Matter :		Misc. Application/0000193/2021		
Sub Matter :		Misc. Application/0000194/2021		
	Misc. Application	193/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	194/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
11	SEBI Appeal	709/2021	ASHOK DAYABHAI SHAH AND ORS Vs. SEBI AND OTHERS	J. Sagar Associates Shardul A. Mangaldas- R. 2,Sonu T., Adv-R.5
Sub Matter :		Misc. Application/0001308/2021		
	Misc. Application	1308/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000709/2021)				
	SEBI Appeal	710/2021 (/0000)	Pina Shah and Anr. Vs. SEBI AND OTHERS	Garima Mehrotra Advocate
Sub Matter :		Misc. Application/0001310/2021		
	Misc. Application	1310/2021	Pina Shah and Anr. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000710/2021)				
	SEBI Appeal	711/2021	Brics Securities Ltd. Vs. SEBI	Aagam Doshi, Advocate
Sub Matter :		Misc. Application/0001312/2021		
	Misc. Application	1312/2021	Brics Securities Ltd. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000711/2021)				

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CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>216-DISPOSAL-COURTCODE-TERMINALSDISABLED- AT 12.17 P.M.</u>				
12	SEBI Appeal	316/2021	Narayan Securities Vs. NSEIL	MUKESH MOHAN GOYAL ADVOCATE Mr. Vishal Kanade, Adv i/b MKA
Sub Matter(Disposed) : Misc. Application/0000203/2021				
	SEBI Appeal	439/2021	NARAYAN SECURITIES LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter(Disposed) : Misc. Application/0000634/2021				
Sub Matter(Disposed) : Misc. Application/0000963/2021				
Sub Matter(Disposed) : Misc. Application/0000964/2021				
<u>361-ADM-DISP-COURTCODE-MARESTORATION- AT 12.19 P.M.</u>				
13	SEBI Appeal	322/2021 (/0000)	Master Capital Services Limited Vs. SEBI	Mr. Sachin Mittal, Advocate ELP
Sub Matter(Disposed) : Misc. Application/0001401/2021				
<u>402-ADMDISPOSAL-CODE-INSIDERINDIABULLS- AT 12.20 P.M.</u>				
14	SEBI Appeal	476/2021	INDIABULLS VENTURES LTD.and ANR. Vs. SEBI	PARINAM LAW ASSOCIATES
	Misc. Application	843/2021	Indiabulls Venture Ltd.and Anr Vs. SEBI	Parinam Law Associats
<u>94-DISPOSAL-COURTCODE-MPSDELISTING- AT 12.22 P.M.</u>				
15	SEBI Appeal	543/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED and ORS. Vs. SEBI	DSK Legal
Sub Matter(Disposed) : Misc. Application/0000945/2021				
Sub Matter(Disposed) : Misc. Application/0000942/2021				
	SEBI Appeal	588/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED AND ORS. Vs. SEBI	DSK LEGAL

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CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0000989/2021		
	Sub Matter(Disposed) :	Misc. Application/0000990/2021		
	SEBI Appeal	596/2021	OSWAL SHARES AND SECURITIES LTD AND OTHERS Vs. SEBI	ABH Law LLP
	SEBI Appeal	597/2021	Javeri Oswal Commodities Pvt. Ltd. and others Vs. SEBI	ABH Law LLP
	SEBI Appeal	598/2021	RAJENDRAKUMAR GOPILAL JAIN AND OTHERS Vs. SEBI	
	SEBI Appeal	600/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS Vs. SEBI	ABH Law LLP
	Sub Matter(Disposed) :	Misc. Application/0001126/2021		
	Sub Matter(Disposed) :	Misc. Application/0001127/2021		
	SEBI Appeal	617/2021	METROGLOBAL LIMITED Vs. SEBI	Mr.Vinay Kothari Advocate
	Sub Matter(Disposed) :	Misc. Application/0001142/2021		
	Sub Matter(Disposed) :	Misc. Application/0001143/2021		
	SEBI Appeal	619/2021	M/S. VITAL CONNECTIONS LLP and ORS. Vs. SEBI	Amrita Thakore Advocate
	SEBI Appeal	634/2021	LALITKUMAR RANMAL HUF Vs. SEBI	Mr.Lalitkumar Ranmal HUF

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CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	635/2021	SHOBHA LALITKUMAR SHAH Vs. SEBI	Ms.Shobha Lalikumar Shah
	SEBI Appeal	636/2021	SNEHA LALITKUMAR SHAH Vs. SEBI	CA Sneha Shah
<u>540-DISP-COURTCODE-PRICEMANIPULATIONPMC- AT 12.24 P.M.</u>				
16	SEBI Appeal	603/2021	SHIVDARSHAN SALES PRIVATE LIMITED AND ORS Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) :		Misc. Application/0000735/2021		
Sub Matter :		Misc. Application/0001366/2021		
	SEBI Appeal	604/2021	SEABIRD DISTRIBUTORS PRIVATE LIMITED AND ORS. Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) :		Misc. Application/0000747/2021		
	SEBI Appeal	605/2021	ECONOMY SUPPLIERS PRIVATE LIMITED AND ANR. Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) :		Misc. Application/0000748/2021		
	Misc. Application	1366/2021	SHIVDARSHAN SALES P.LD. AND ORS-DELAYINFILINGREPLY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000603/2021)				
	SEBI Appeal	724/2021	Gulshan Investment Company Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
Sub Matter :		Misc. Application/0000123/2022		

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CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	725/2021	Anoop Jain Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	726/2021	Anoop Jain HUF Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	727/2021	Prabudh Securities Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	728/2021	Vimgi Investments Pvt. Ltd. Vs. SEBI	Mr.Prakash Shah, Advocate
	SEBI Appeal	6/2022	MUDIT JAIN HUF Vs. SEBI	Nikita Vijay
Sub Matter(Disposed) : Misc. Application/0001426/2021				
	Misc. Application	123/2022	SEBI.- DELAY IN REPLY Vs. Gulshan Investment Company Ltd.	Vidhii Partners Advocates for the Respondent Group
(Main Matter Number :SEBI Appeal/0000724/2021)				
<u>47-DISPOSAL-COURTCODE-WINSOMEGDR- AT 12.26 P.M.</u>				
17	SEBI Appeal	716/2021 (/0000)	Winsome Yarns Ltd Vs. SEBI	Triad Law Chambers
Sub Matter(Disposed) : Misc. Application/0001218/2021				
	SEBI Appeal	717/2021	Manish Bagarodia Vs. SEBI	Triad Law Chambers
Sub Matter(Disposed) : Misc. Application/0001328/2021				
	SEBI Appeal	745/2021 (/0000)	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
Sub Matter : Misc. Application/0001306/2021				
Sub Matter : Misc. Application/0001307/2021				

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CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1306/2021	ARUN PANCHARIYA- Interim Vs. SEBI (Main Matter Number :SEBI Appeal/0000745/2021)	Mr.Sandeep Wadhawan, Advocate
	Misc. Application	1307/2021	ARUN PANCHARIYA- Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000745/2021)	Mr.Sandeep Wadhawan, Advocate

677DISPOSAL-COURTCODE-COMPLAINTRTS - AT 12.28 P.M.

18	SEBI Appeal	25/2022	GEOJIT FINANCIAL SERVICES LIMITED Vs. SEBI AND ORS.	DEVEN DWARKADAS AND PARTNERS ADVOCATES AND SOLICIT
Sub Matter(Disposed) : Misc. Application/0000125/2022 Sub Matter : Misc. Application/0000210/2022 Sub Matter : Misc. Application/0000224/2022				
	Misc. Application	210/2022	Geojit Financial Services Ltd-AMENDMENT Vs. SEBI AND ORS.	DEVEN DWARKADAS AND PARTNER K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000025/2022)				
	Misc. Application	224/2022	GEOJIT FINANCIAL SERVICES LTD.-RECTIFICATION Vs. SEBI AND ORS.	DEVEN DWARKADAS AND PARTNER
(Main Matter Number :SEBI Appeal/0000025/2022)				

703-DISPOSAL-COURT CODE-VIOLATIONLODR -AT 12.30 P.M.

19	SEBI Appeal	71/2022	SAMSHER RANJIT GARUD Vs. SEBI	Adv Vignesh Iyer
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724-DISPOSAL-COURTCODE-RICHAAO-AT 12.32 P.M.

20	SEBI Appeal	97/2022	MAN MOHAN SINGH DUA Vs. SEBI	SMITTAL LAW
Sub Matter : Misc. Application/0000149/2022 Sub Matter : Misc. Application/0000150/2022				

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CIVIL CAUSE LIST OF DATE :29/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter :	Misc. Application/0000151/2022		
21	SEBI Appeal	98/2022	AJIT SINGH DUA Vs. SEBI	SMITTAL LAW
	Sub Matter :	Misc. Application/0000152/2022		
	Sub Matter :	Misc. Application/0000153/2022		
	Sub Matter :	Misc. Application/0000154/2022		